- (c) There is no proposal to change the timings of $\forall \text{TNL}$ Collection Centres.
 - (d) Does not arise in view of (c) above.
- (e) MTNL is actively considering the opening of nore collection centres to serve the customers and to avoid any inconvenience to them in payment of eiephone bills.

Doctors in ESI

2495. SHRI PINAKI MISRA: Will the Minister of LABOUR be pleased to state:

- (a) whether ESI doctors resumed stir towards end of May this year, to press their demand for implementation of the Kartar Singh Committee Report:
 - (b) if so, the details thereof;
- (c) the main recommendations of the Kartar Singh Committee and the recommendations which have been implemented so far: and
- (d) the steps proposed to be taken to implement rest of the recommendations?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) Yes, Sir.

(b) to (d). The main recommendations of the Kartar Singh Committee related, inter-alia, to introduction of two tier residency scheme, provision of free furnished accommodation to all resident doctors, one weekly holiday, counting of senior residency period for service benefits etc. According to the Ministry of Health, the recommendations of the Kartar Singh Committee are applicable to hospitals/institutions wholly financed by the Central Government. The ESI Hospital is neither wholly nor partially financed by the Central Government. As such the question of implementation of the recommendations of the Kartar Singh committee in the case of the ESI hospital does not arise.

Delayed Flights

2496. SHRI AMAR PAL SINGH : Will the Minister of CIVIL AVIATION be pleased to state :

- (a) the percentage of flights of Air India and Indian Airlines, separately, which flew late during the last six months; and
- (b) the steps taken/proposed to be taken to improve the performance in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) and (b). During the last six months 22.2% of Air India flights and 32.9% of Indian Airlines flights were delayed.

Written Answers

All technical delays are investigated by Indian Airlines to pin-point the cause and remedial action is taken immediately.

Air India has set up a coordination cell to ensure that flight handling related activities are coordinated. With these measures it has been possible to bring down the delays from 29.34% in January, 1996 to 16.57% in June, 1996.

[Translation]

Supply of Wheat, Rice and Sugar to Exporters

2497. SHRI NITISH KUMAR : SHRI KASHI RAM RANA : SHRI MOHAMMAD ALI ASHRAF FATMI :

Will the Minister of FOOD be pleased to state :

- (a) whether the Food Corporation of India has supplied wheat, rice and sugar to certain firms/agencies for export;
- (b) if so, the details thereof, alongwith the quantities and prices at which these items are sold to these firms/agencies during each of the last three years and current year, State-wise:
- (c) the names of the countries to which the export of above items were made alongwith the export prices of above items during the above period; and
- (d) the profit earned by the Food Corporation of India by the export of these items during the above period?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV): Wheat and Rice

- (a) Yes, Sir.
- (b) Details of Wheat and rice issued by the FCI for the purpose of export, together with their rates, statewise, during the last three yers and current year are given below:

(Quantity in lakh tonnes) 1994-95 1995-96@ 1996-97 @ State 1993-94 W R W R W W 3 4 5 6 7 9 1 2 8 (upto 15.7.96) Andhra Pradesh 6.19 0 11 0.96 Tamil Nadu 0.62